

Filing No. 8076/2020

Sanat Mandal @ Sanal Gorai and ors. vs. The State of Jharkhand

Advocate's name – Kanti Kumar Ojha

Defects:

2. Delayed days are 74 days. Limitation expired on 16/03/2020.
3. Court fee of Rs. 80/- is wanting.
- 4.(a) A/F of Rs. 60/- is wanting on trial Court judgment.
- 5.(b) A/F of Rs. 50/- is wanting on Appellate court judgment.
6. Earlier moved statement has not been given at para 2.
- 9 (i) Parental name of petitioner no. 1 may be corrected at page no. 1 and vakalatnama.
- 9 (ii) Limitation petition is wanting.
- 9 (iii) Complete details of sentence may be given at para 1.
- 9 (iv) Alleged section may be corrected at para 3, 6 and 10.